

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:3827
ANSWERED ON:04.09.2012
NATIONAL FOODGRAIN MANAGEMENT
Anuragi Shri Ghansyam

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the details of the cases of damage to foodgrains reported during each of the last three years along with the quantum and value of foodgrains involved therein;
- (b) whether the Government proposes to set up `National Foodgrains Management Board` to address the problems of processing and other problems related to foodgrain management;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether the Government has received any suggestions regarding the setting up of the said board; and
- (e) if so, the details thereof and the action taken by the Government thereon?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

- (a): The details of accrual of damaged foodgrains, off-take quantity excluding de-centralized procuring (DCP) States, percentage of damaged foodgrains w.r.t. off-take and cost of damaged foodgrains of the last three years and current year is at Annexure.
- (b) & (c): No Madam. At present, there is no proposal with the Government to set up National Foodgrain Management Board because all problems related to foodgrain management are being handled by Food Corporation of India. Ministry of Food Processing Industries takes care of processed food sector and related requirements of the entrepreneurs /stake holders /industrial units /individuals etc. under the scheme of National Mission on Food Processing (NMFP), a new centrally sponsored scheme (being implemented by States/UTs) launched in 2012-13.
- (d): No Madam.
- (e): Does not arise.